

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5884  
ANSWERED ON:30.04.2010  
HYDRO POWER PROJECTS  
Naik Dr. Sanjeev Ganesh,Sule Supriya

**Will the Minister of POWER be pleased to state:**

- (a) whether in order to augment hydro power generation, an empowered Group of Ministers (GoM) has asked the State Governments to come forward with proposals for the setting up of hydro power projects in the country;
- (b) if so, the details thereof;
- (c) whether large hydro power projects have been envisaged on the lines of the coal based ultra mega power projects (UMPPs) in the country;
- (d) if so, whether the GoM has asked State Governments having potential for development of hydro power projects to identify exact project location; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (e) : In pursuance to the decision taken at the Conference of Chief Ministers chaired by Hon`ble Prime Minister at New Delhi, it was decided to constitute a Sub-Committee of the Standing Group of Power Ministers called the Task Force on Hydro Project Development to look into all issues relating to development of hydro power including issues of rehabilitation and resettlement of project affected persons. Accordingly, a Task Force on Hydro Project Development was constituted in September, 2007 under the chairmanship of Minister of Power with Deputy Chairman, Planning Commission as co-chairman and Minister of New & Renewable Energy, Government of India and Power Ministers of Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim, Arunachal Pradesh, Rajasthan, West Bengal, Assam as Members. Minister of Environment & Forests, Government of India, Minister of Water Resources, Government of India and Minister of Rural Development, Government of India are the permanent invitees. Recently, the Union Minister of State for Power has also been inducted as a Special Invitee to the Task Force.

In the first meeting of the Task Force held in December, 2007, it was decided by the Task Force that necessary action for identification of potential sites and setting up of Special Purpose Vehicle (SPV) for implementation of mega hydel projects would be taken up by the concerned State Governments on the lines of thermal ultra mega power projects.

As per para 9.7 of Hydro Power Policy, 2008, States have been requested to identify suitable sites which they would like to offer on the lines of ultra mega power projects model. However, no such proposal has been received from any State Government so far.